

**THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI) :** (a) Yes, Sir.

(b) A fee of 50 paise per night has been imposed with effect from 2.1.87 for the provision of facilities/amenities and for proper maintenance of these night shelters.

(c) Destitutes who are handicapped and such other persons who deserve exemption on compassionate grounds are not charged any fee.

[*Translation*]

#### Extension of Crop Insurance Scheme

\*182. **SHRI RAJ KUMAR RAI :** Will the Minister of AGRICULTURE be pleased to state :

(a) the names of States where Crop Insurance Scheme has been extended so far;

(b) the names of States which were covered under the scheme during 1986-87; and

(c) the names of States which will be covered under the scheme during 1987-88 ?

**THE MINISTER OF AGRICULTURE (DR. G.S. DHILLON) :** (a) and (b). The names of the States where Crop Insurance Scheme has been extended by 1986-87 are : Andhra Pradesh, Bihar, Gujarat, Karnataka, Kerala, Himachal Pradesh, Madhya Pradesh, Uttar Pradesh, Maharashtra, Orissa, Rajasthan, Tamil Nadu, West Bengal and Tripura and Union Territories of Delhi, Andaman and Nicobar Islands, Goa, Daman and Diu and Pondicherry.

(c) Three States viz., Jammu and Kashmir, Manipur and Meghalaya are likely to be covered under this scheme during 1987-88.

[*English*]

#### Technology for Drinking Water Supply

1764. **SHRIMATI N.P. JHANSI LAKSHMI :** Will the Minister of AGRICULTURE be pleased to state :

(a) the various technologies from the foreign countries under consideration for providing safe drinking water supply;

(b) whether any foreign country has offered know-how and financial assistance in this regard; and

(c) if so, the details thereof ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV) :** (a) No technologies from foreign countries for providing safe drinking water supply in rural areas are under consideration at present.

(b) No, Sir.

(c) Does not arise.

#### Loans for Purchase of Agriculture Inputs

1765. **SHRI MULLAPPALLY RAMACHANDRAN :** Will the Minister of AGRICULTURE be pleased to state :

(a) the total amount of loans sanctioned by the Union Government to States and Union Territories for the purchase and distribution of agricultural inputs during 1986-87; and

(b) the percentage of such loans advanced to the State of Kerala during the above period ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :** (a) The Union Government sanctioned a sum of Rs. 260 crores as short-term loan to different States during 1986-87 for the purchase and distribution of agricultural inputs, namely, fertilisers, seeds and pesticides.

(b) The loan advanced to Kerala during 1986-87 was Rs. 2 crores which accounts for 0.77 per cent of the total loan sanctioned.